

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) A statement giving details is at 'Annexure' to the reply. [See Appendix 170 annexure No. 117]

(b) in the case of promotion through Select List, zones for promotion were issued for the select last years 1986 to 1989. For long term promotions, which were ad-hoc in nature, a zone for promotion was issued on 30.11.1987 for vacancies likely to arise till 30.6.1987.

(c) From October 1988, the Government discontinued the system of long term promotions for filling temporary vacancies.

(d) and (e) At present, Select List vacancies comprise of substantive vacancies as well as temporary vacancies. As long term promotions were discontinued, no zone for making long term promotions was required to be issued after the one issued on 30-11-1987.

**Civil services examination in Marathi language**

5987. SHRI SURINDER KUMAR SINGLA:

DR. SHRIKANT RAM  
CHANDRA JICHKAR:

Will the PRIME MINISTER be pleased to state:

(a) the number of students that appeared at the civil Services Main examination offering Marathi during the last two years; and

(b) how many of them have qualified for appointment to the various Civil Services during the last two years,

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b) Year of examination

*Year of examination*

	1991	1992
Number of candidates appeared offering Marathi	51	51
Number of candidates out of them qualified for appointment	3	11

**Retirement age of Civil Services Personnel**

5988. SHR T. VENKATRAM REDDY: Will the PRIME MINISTER be pleased to state:

(a) the number of IAS, IPS, IFS and other members of the All India services, in India as on 31st March, 1994;

(b) whether Government propose to extend their age of retirement considering the expansion of work in India and their experience; and

(c) the total amount of expenditure annually incurred on their emoluments.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The number of Indian Administrative Services, Indian Police Service and Indian Forest Service officers as on 1-1-1994 was 5044, 2883 and 2252 respectively. The information regarding number of All

India Service officers is available as on 1-1-94 only.

(b) No, Sir.

(c) This information is not centrally monitored.

#### Vacancies for SC/ST

5989. SHRI V. RAJESHWAR RAO: Will the PRIME MINISTER be pleased to state:

(a) the number of vacancies reserved for SC/ST in Class-I to IV categories in the Central Government as on 31st, March, 1994; and

(b) the steps being taken to fill up these vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The number of vacancies reserved for SC/ST under the Government of India as on 31.3.94 is not available. Information regarding the number of backlog vacancies for SC/ST as on 31.3.93 is given in the Statement enclosed. (See below).

(b) A Special Recruitment Drive was conducted from July 1993-March 1994.

#### Statement

Statement regarding vacancies for SC/ST in Govt. of India.

The number of backlog vacancies as on 31.3.1993 reserved for SC/ST under Government of India as reported by various Ministries/Departments;

	SC	ST
Group A	687	615
Group B	556	526
Group C	5795	6729
Group D	1527	3257
<b>TOTAL:</b>	<b>8656</b>	<b>11127</b>

#### Promotion of IAS and CSS Deputy Secretaries

5990. SHRI GHUFRAN AZAM: Will the PRIME MINISTER be pleased to state:

(a) what is the total number of IAS and CSS Deputy Secretaries in various Ministries/Departments of Government of India whose names were empanelled in 1992 and in 1993 separately for promotions as Directors;

(b) whether all Deputy Secretaries whose names for promotion as Directors were empanelled in 1992 have since been promoted, if so, the facts in this regard; and

(c) the number of Deputy Secretaries belonging to SC/ST categories who have since been promoted and the number of those to be promoted and the reasons for delay?

THE MINISTRY OF PERSONNEL, THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) There is no procedure of empanelment of IAS officers for the posts of Directors. They are considered for appointment as Directors as and when proposals in this regard are received from the Ministry/Department where they are working at the relevant time.

27 Deputy Secretaries belonging to the CSS were empanelled for the year 1992 for appointment at Director level posts. The process of empanelment of CSS officers for the year 1993 for appointment at Director level posts has not been completed.

(b) 5 CSS Deputy Secretaries included in the Directors' panel for the year 1992 have been appointed.

(c) 2 officers belonging to SC have been included in the CSS Directors' panel for the year 1992. Under the extant procedure, officers are appointed after their selection for particular